

**TRIPURA****GAZETTE**

Published by Authority

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**Agartala, Saturday, July 3, 2021 A. D. Asadha 12, 1943 S. E.**


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GOVERNMENT OF TRIPURA  
GENERAL ADMINISTRATION (PERSONNEL & TRAINING) DEPARTMENT.

No.F.3(2)-GA (P&amp;T)/CON/18(VOI-II)/P

Dated, Agartala, the 3rd July, 2021.

**MEMORANDUM**

Subject :- Extension of Time Schedule for recording of Annual Performance Appraisal Reports (APARs) for the Assessment Year : 2020-21 in respect of TCS, TPS & TFS officers through online SPARROW-Regarding.

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The undersigned is directed to refer to Ministry of Personnel, Public Grievances and Pensions. Department of Personnel & Training, Government of India, Notification F.No. 11059/01/2014-AIS-III (Part), dated the 16th June, 2021 and to intimate that the Govt. has decided to extend the Time Schedule for submission of self appraisals by Officers Reported Upon and recording of comments by Reporting, Reviewing & Accepting Authorities concerned for disposal of APARs for the Assessment Year 2020-21 in respect of TCS, TPS & TFS officers through online SPARROW as one time measure, as below, in view of Covid 19 pandemic situation.

Sl. No.	Activity	Cut off dates		
		Existing	Already Revised	Revised
1.	Submission of Appraisal by concerned officers	30th April of the year	30th June, 2021	31st August, 2021
2.	Assessment by Reporting Authority	31st May of the year	31st August, 2021	30th September, 2021
3.	Remarks by Reviewing Authority	30th June of the year	15th October, 2021	15th November, 2021
4.	Remarks by Accepting Authority	31st July of the year	31st December, 2021	31st December 2021

2. This is in continuation of this Department Memorandum of even number dated 17/05/2021.

**Md. H. Rahaman**

Under Secretary to the  
Government of Tripura.